## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| T.P. No. | Purpose        | Section                                 | Name of the Parties<br>M/s. / Mr.                 |
|----------|----------------|---|---|
| TP 65/17 | Hearing        | 433(e)                                  | Nirlon Ltd., Vs Force Fitness(India)<br>Pvt. Ltd. |
|          | 1 Attach 1 and | 111111111111111111111111111111111111111 | T.F. No.  |

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is present. He requested time to comply the provisions of I&B Code. None appeared for respondents.

For compliance, list it on 25.07.2017.

MEMBER (J)

MEMBER (T)